WRITING OFF OF ARREARS ADVANCED TO DISPLACED PERSONS FROM WEST PAKISTAN

1 731. SHRI JAIRAMDAS DAULATRAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state :—

(a) whether Government have issued instructions to State Governments regarding writing off of arrears and interest due on small urban loans, advanced to displaced persons from West Pakistan; and

(b) whether copies of these instructions issued from time to time will be laid on the Table of the House including the Ministry of Finance letter No. D.236-F. 17(1) Reh. 1/53 dated 12th January, 1954 and No. i5(II)-B/57, dated the 24th February, 1958, as clarified in their letter No. F. i5(i)-B/58 dated the 15th September, 1969?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Madam.

(b) Government have been issuing various instructions from time to time and it may not be possible to lay them on the Table.

URBAN LOANS ADVANCED TO DISPLACED PERSONS

1732. SHRI JAIRAMDAS DAULAT RAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state, whether Government will lay on the Table a copy of the statement relating to the scale of the problem of urban loans advanced to displaced persons, the total amount of the loans, the amount of interest accrued and the number of persons involved ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): The information required by the Honourable Member is not readily available. The time and labour involved in collecting the same from the State Governments which have advanced the loans and maintain their records, will not be commensurate with the results likely to be achieved.

REPRESENTATION FROM SINDHI PAN-CHAYAT OF GHANDRAPURA

1733- SHRI JAIRAMDAS DAULATRAM : Will the Minister of LABOUR AND REHABILITATION be pleased *to* state :

(a) whether Government have received a representation from the Sindhi Pan-chayat of Gaandrapur requesting that small rehabilitation loans advanced about twenty years ago to 25 displaced persons settled in Ghandrapur, should be written off inclusive of interest accrued as the families are economically in a bad condition and will be unable to pay the dues;, and

(b) if so whether Government purpose to reconsider its policy of writing off small loans and further liberalise it and write off all such loans before terminating its work of rehabilitation of displaced persons from West Pakistan.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Madam.

(b) No, Madam.

REPORT OF THE PONDICHERRY EMPLOYMENT EXCHANGE

1734. SHRI S. SIVAPRAKASAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have received the periodical report from Employment Exchange of Pondicherry for the year 1968-69;

(b) whether it is a fact that the job seekers remaining on the Live Register are provided with jobs during the same period;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Periodical statistical returns were received.

(b) No.

(c) Does not arise.